

In the National Company Law Tribunal, Jaipur

Item No. 108

CP No. IB 74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

.....Respondent

Order delivered on 12.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : Nitesh Shrivastava, Adv.
Mudit Manohar, Adv.
For Respondent(s) : Akanksha Noval, Adv.

ORDER

Learned counsels for both the parties are present. The learned counsel appearing for the respondent requests for short adjournment. Post the matter for hearing on tomorrow i.e. on 13.09.2019 finally.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER**